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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/76/2017  
NAME OF THE APPLICANT : ULTRATECH HOUSING LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Sarath babu Advocate for PCS.	Counsel for Applicant -	B. Sarath Babu
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**ORDER**

Shri B Sarath Babu, proxy representing the PCS for the applicant present and prayed time for making submissions. Time is extended at request. Put up on 27.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)